## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

VIJAYA PRASHANTH.S

G. SUSHEELA

Counsel for petitioner Gentland

## **ORDER**

Ms G Susheela, counsel for petitioners present. Shri S Vijaya Prashanth, counsel for R1 to R3 present. Both the counsels sought time for submitting final arguments. Put up on 10.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)